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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 60/NCLT/AHM/2017 (New) With Gujarat High Court CP no. 485 and CA No. 464/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

M B Stone Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VAIBHAUI PARIKH

APVOCATE

PETITIONER

2. Lulit M. Polés

Advocalé

-Objector

Carp.

<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Lalit Patel present for Objector.

Proof of service of publication filed.

Proof of service of notices to shareholders and creditors filed.

Proof of service on statutory authorities filed.

Common representation of Regional Director received.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Objector.

Learned Counsel for objector represented that he will file affidavit withdrawing the objection.

List the matter on 31.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.